Written Answers to		[23 July, 2019]	Unstarred Questions	279
1	2		3	
		recommendat EESL. Hon't contribution of SSLs and concerned D	Lighting Systems. Hon'ble MPs will send the recommendation to the designated officer of EESL. Hon'ble MPs will sanction MPLADS contribution of 25% based on estimated cost of SSLs and the same will be released by the concerned District Authority to EESL in accordance with MPLADs guidelines.	
6.	Scheme to Support Promotio of Biomass Based Congenera in Sugar Mills and Oth Industries in the Country (Up to March 2020)	ation Promotion of er in Sugar Mil Country (UP	FA pattern for "Scheme to Support romotion of Biomass Based Congeneration a Sugar Mills and Other Industries in The ountry (UP to March 2020)" ype of Project Rate of CFA	
		Bagasse Cog in Sugar Mill	eneration ₹ 25 lak	h/MW on
		Biomass (No Cogeneration Industries	-	on

Solar pumps for irregation

3458. SHRI GV.L. NARASIMHARAO: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether priority is given to farmers in areas with rain fed agriculture in the KUSUM scheme under which subsidised solar pumps are given to the farmers;

(b) whether Ministry would consider implementing the KUSUM scheme in areas with rain fed agriculture;

(c) whether allocations have been made for this scheme, if so, the details thereof, State-wise;

(d) the criteria used for allocations to different States; and

[RAJYA SABHA]

Unstarred Questions

(e) the implementation schedule for the scheme?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) to (e) The Ministry of New and Renewable Energy has launched a New Scheme for Farmers on 8.3.2019, which provides for installation of 17.5 lakh stand-alone solar water pumps for agriculture in the country including the farmers in areas with rain fed agriculture as per provisions of scheme implementation guidelines, with 30% Central Financial Assistance (CFA) under Component-B of the Scheme by 2022.

The scheme is demand driven and State/UT-wise targets have not been fixed. Allocation of capacity to the States/UTs will be made based on demand received from the States/UTs and target capacity available under the Scheme.

Power generation through rooftop solar panel

3459. SHRI PARIMAL NATHWANI: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the target fixed by Government for generation of power by installing solar panels at rooftops of the houses along with the funds allocated by Government to achieve the said target during the last three years;

(b) the status of project/scheme at present, State-wise;

(c) whether Government has assessed the quantum of power generated through the solar panels installed at rooftops of the houses; and

(d) if so, the details thereof including the quantum of power in megawatt likely to be generated as a result of the projects/schemes?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI RAJ KUMAR SINGH): (a) The Government of India has set a target of installation of 40,000 MW of Rooftop Solar (RTS) projects by the year 2022 in the country including installation of RTS on rooftop of houses. The Ministry' of New and Renewable Energy (MNRE) is implementing Grid Connected Rooftop Solar programme wherein financial assistance in form of central financial assistance/incentives are being provided. Year-wise expenditure details (rounded-off to two decimal places) during the last three years are as follows:

* FY 2016-17: ₹ 678.01 Crore